

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

12. CA/220/2023 In CP/3137(MB)2019

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: MR. SANTOSHKUMAR DEOKARANJI
BHOOT & ANR.
V/s
DEEGEE INFRACON PVT. LTD.

Section: 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

None for either side, list CA 220/2023 on **23.06.2023**.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)